

opportunity to these officers and whether the Government plans to take any action against those officers who denied the opportunity to them.

SHRIMATI MARGARET ALVA: I must admit that I do not have before me the panel. But I will certainly look into it and let the hon. Member have my reply in writing.

[*Translation*]

SHRI MOHAMMAD YUNUS SALEEM: Sir, I would like to know from the hon. Minister that keeping in view the fact that there is no reservation for minorities in government jobs, but they have also got equal right to get the government jobs like other communities. As per figures published in the newspapers, it is evident that the number of minorities specially Muslim minorities in government jobs is less than 3 per cent while their population is 12 or 13 per cent. If Muslim community is worthless, what is the government is doing to remove their worthlessness? If not, what the government is doing to provide jobs to the thousands of unemployed youths? The government should provide reservation in jobs to them also. What action is being taken by the government to see to it that the members of Muslim Community are adequately represented in government services?

[*English*]

SHRIMATI MARGARET ALVA: Sir, this question does not arise. In fact, I would like to tell the hon. Members that the 15-Point Programme for minorities which was launched by Indira-ji is one programme which is being very carefully monitored by the Government. In that provision for special training for minorities for Government employment is made to look after their interests.

WRITTEN ANSWERS TO QUESTIONS

Increase in Price of Newsprint

*329. **PROF. K. V. THOMAS:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of times the price of newsprint was increased during last two years;

(b) whether the Government again propose to increase the price of newsprint;

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Ministry of Industry have informed that price increases of indigenous newsprint were effected on four occasions by the newsprint mills during the period. Price increases of imported standard newsprint were effected on six occasions and glazed on seven occasions during the period by the State Trading Corpn.

(b) and (c) There is, at present, no statutory control over the prices of indigenous newsprint and prices of imported newsprint depend on procurement prices contracted by State Trading Corporation.

Per Capita Plan Investment in North Eastern States

*332. **DR. JAYANTA RONGPI:** Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the per capita plan investment in Sikkim, Nagaland, Arunachal Pradesh and Autonomous Districts of Karbi Anglong and North Cachar Hills in Assam (under Hill Sub-plan) during 1988-89, 1989-90 and 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): Approved State Plan outlay per capita in the States of Sikkim, Nagaland and Arunachal Pradesh from 1988-89 to 1990-91 was as under:—

	(in Rs.)		
	1988-89	1989-90	1990-91
Sikkim	1994	2247	2405
Nagaland	1419	1703	1871
Arunachal Pradesh	1997	2377	2900

In the same period, the approved outlay in the Autonomous Districts of Karbi Anglong and North Cachar Hills in Assam, inclusive of special central assistance under the Hill Areas Development Programme was as under:—

	(in Rs.)		
	1988-89	1989-90	1990-91
	1089	1281	1377

Review of Existing Policy on Food Processing Industries

*333. SHRI V. SREENIVASA PRASAD:

SHRI M. V. CHANDRASHEKARA MURTHY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Union Government propose to review the existing policy on food processing industries to make it export-oriented;

(b) if so, whether the views of the State Governments would be considered before changing the existing policy;

(c) if so, the details thereof; and

(d) the number of food processing units likely to be set up during the next three years in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c) The policy will be in harmony with the new Industrial policy. The Government of India already have a policy of assisting State Government Undertakings in establishing food processing industries either by themselves or in the joint/assisted sector.

(d) Since the Government of India does not set up food processing units, it is not possible to attempt any estimate.

Industries set up in backward areas of U.P.

[Translation]

*334. SHRI PRABHU DAYAL KATHERIA:

SHRI RAMESH CHAND TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of industries set up in industrially backward areas of Uttar Pradesh during the last two years;

(b) whether the Government propose to set up more industries in the Eighth Five Year Plan in Uttar Pradesh, particularly in Ferozabad; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Details of the Industrial Approvals